

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 3945/2017  
MA No. 4142/2017**

**New Delhi this the 10<sup>th</sup> day of November, 2017**

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN  
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Mrs. Susheela Dhaiya,  
Aged about 43 years,  
(TGT Sanskrit) Group B  
W/o Dinesh Kumar,  
R/o H. No. 228/31  
Sonepat, Haryana. ... Applicant  
(through Sh. Saurabh Chadda)

Versus

1. Govt of NCT of Delhi,  
Through Secretary Education,  
Old Shyam Nath Marg,  
New Delhi.
2. Director of Education,  
Old Shyam Nath Marg,  
New Delhi.
3. Principal  
BNN GSKV  
Khera Kalan,  
New Delhi-82. ... Respondents  
(through Sh. N.K. Singh)

**ORDER (ORAL)****Hon'ble Mr. Justice Permod Kohli, Chairman**

Learned counsel for the applicant submits that there are factual errors in the OA. He seeks to withdraw this application with liberty to file fresh OA.

2. Prayer allowed.

**(K.N. SHRIVASTAVA)**  
**MEMBER (A)**

**(JUSTICE PERMOD KOHLI)**  
**CHAIRMAN**

/ns/